

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**C.P. No. 442/2018  
O.A No. 945/2018**

This the 17<sup>th</sup> day of September, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

Prashant, S/o. Shri Lalit Mohan Bouradi,  
Kitchen Helper in G.S.S.S. B. B. Sewakutir,  
Kingsway Camp, Delhi – 09.  
R/o. 309, Near Shiv Mandir, Old Chandrawal,  
Delhi – 54. ....Petitioner

(By Advocate : Mr. Yogesh Sharma)

Versus

Smt. Shilpa Shinde  
Director, Department of Social Welfare,  
Govt. of NCT of Delhi, GLNS Complex,  
Delhi. ...Respondent

(By Advocate : Mr. Amit Sinha for Mr. Amit Yadav)

**ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J) :**

When this matter was taken up for hearing, learned counsel for applicant fairly submitted that the order of this Tribunal has been complied with.

2. Accordingly, the Contempt Petition is closed.  
Notice is discharged.

(Aradhana Johri)  
Member (A)  
/Mbt/

(V. Ajay Kumar)  
Member (J)